## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

Sl. No.	Category of stakeholders	Summary recei				Amount of continge ntclaims			Details in Annexure	1
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date				2,17,189/-*				NA	
3	Secured financial creditors	1	132,54,94,918/-	1	132,54,94,918/-		0	0	1	
4	Unsecured financial creditors	Nil							2	
5	Operational creditors (Workmen)	Nil							3	
6	Operational creditors (Employees)	Nil							4	
7	Operational creditors (Government Dues)	2	47,99,39,210/-	1	47,99,39,210/-		0	0	5	
	Operational creditors (other than Workmen,Employees and Government Dues)	Nil							6	
	Other stakeholders, if any (other than financialcreditors and operational creditors)	Nil							7	
Total			180,54,34,128/-		180,56,51,317/-					

<sup>\*</sup>Liquidation Cost includes expenses incurred upto 12th progress report.

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

## List of secured financial creditors

			Details of receive				Details	of claim	admitted							Remark
IN(		ificat ion			Amount of	Natur	Amoun	Whether	<b>Details of</b>	Amount		of continge	t of any		of claim under	s,if any
					claim	_		security		covered					verificatio	
			•		admitted	claim		interest		by	amount		that	ď	n	
								relinquis		guarante			may be			
							securit	hed? (Yes/No)		e	claims Admitte		set off			
							y interest	` /			d					
1	Punjab			132,54,94,9	132,54,94,9				Gas Plant –	132,54,94	100%			0		
	Nationa				18/-					,918/-						
	l Bank								423, 425(m),							
									426, 427/1,							
									428/1 and 428/2,							
									Murka,							
									Tehsil Mau,							
									Distt,							
									Tehsil Mau,							

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

## List of unsecured financial creditors

Sl. No.	Identifi cation		s of claim ceived	]	Details of	f claim adm	itted	Amount		Amount of claim	Remarks, ifany
	No.	Date	Amount claimed	ofclaim	of claim	Amount covered by guarante e		contingen tclaim	rejected	under verificatio n	папу

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

## List of operational creditors (Workmen)

	Name of workma	Identificatio	Detail cla		Details of clai		Amoun t of any	Amoun		Remark s,if any		
representativ		1110.		eived		T	1	continge	•		under	5,11 any
e, if any			Date	Amoun	Amount of				-	rejecte	verificatio	
			of recein				intotal amount		that may be		n	
			t		twenty-four		of claims		set off			
					months		admitted					
					preceding the liquidation							
					commenceme							
					nt							
	<u> </u>				date Nil							
					1,11							

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

# **List of operational creditors (Employees)**

	Name of employe		Details of o		Details of clain		Amoun tof any			Remark s,if any		
representativ e,if any		No.	Date of receipt	amount of claim admitte d	claim for the	claim	% share in total amount of claims admitte d	contingen tclaim	mutual	claim rejecte d	under verificatio n	

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

## **List of operational creditors (Government Dues)**

Sl. No		etails of Cla	imant	s of claim eived		Details	of claim a	dmitted		Amoun tof any		Amount	Remark s,if any	
	Departme		ficatio	claimed	Amount of claim admitted	eof	covered bylien or attachme nt	lien / attachme nt removed?	% share in total amount of	continge	mutual dues,	claim rejecte d	under verificatio n	
1	Deputy Commissio ner Commercia I Tax, Prayagraj			42,96,48,89 2/-	42,96,48,89 2/-				100%			0	0	
2	Dakschinan chal Vidyut Vitran Nigam Limited			5,02,90,318 /-	5,02,90,318/				100%			0	0	

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

## List of operational creditors (other than Workmen, Employees and Government Dues)

	Name of						<b>Details of</b>	claim adm	itted		Amount	Amoun	Amount	Amount	Remark
No	creditor	ficatio	clai								of	tof any	of claim	of claim	s,if any
		n No.	rec	eived						_	contingen	mutual	rejected	under	
			Date	Amoun	Amoun	Natur	Amount	Whether	Amount	<b>%</b>	_	dues,	•	verificati	
			of	t						share in		that		on	
			receip	claime	claim	claim	bylien or	attachme	by	total		may be			
			t	d	admitte		attachme	nt	guarante	amount		set off			
					d		ntpending		e	of					
							disposal	(Yes/No)		claims					
										admitte					
										d					
								Nil							
															1
															1
															1

Name of the corporate debtor: M/s Parerhat Gas Industries Ltd.; Date of commencement of liquidation: 02-Aug-2018; List of stakeholders as on: 04/03/2021

### List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category	Identificati		Details of							Amount	Amou	Amou	Amount	Remark
N	stakehold	of	o n No.	claim								of	nt of	nt of	ofclaim	S
o	er	stakeholde		receiv	ed						•	continge	any	claim	under	, if any
		rs		Date	Amou	Amoun	Natu	Amount	Whether	Amount	%	n t claim	mutua	rejecte	verificati	
		(preferenc		of	nt	t of	re of	covered	lien /	covered	share in		ldues,	d	o n	
		e		recei	claime	claim	claim	bylien or	attachme	by	total		that			
		shareholde		pt	d	admitt		attachme	nt	guarant	amount		may			
		rs / equity				ed		nt	removed	ee	of		beset			
		shareholde						pending	?		claims		off			
		rs/						disposal	(Yes/No)		admitte					
		partners									d					
		/ others)														
					Nil											



Dated: 26.11.2021

Place: Ghaziabad

Liquidator - PAWAN K. GOEL

Reg. No. IBBI/IPA-001/IPP00203/2017-18/10392

M/s Parerhat Gas Industries Ltd. (In Liquidation)